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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

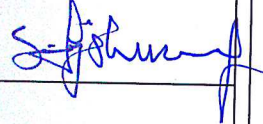
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 286/9/HDB/2019
NAME OF THE COMPANY	Buildmate Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Mahalakshmi Salloys And Metals Pvt Ltd
NAME OF THE RESPONDENT(S)	Buildmate Projects Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sateaji Rajashree Rnw	Adv	90000 80052	
Pr Abhay Kumar Jain	DCA		

Counsel for Respondent(s):

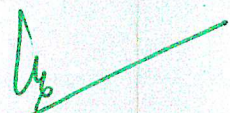
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Petitioner present. No representation on behalf of Respondent. For hearing submissions in relation to the discussions for settling the matter, matter adjourned at request. Put up the matter on 23.03.2020.


MEMBER TECHNICAL

Rk


MEMBER JUDICIAL